that the suspension of a clerk has any relation to the allegations made in. the news item.

(b) and (c) Yes, Sir. The Committee of the Internal Audit of the NCCF suggested that an in-built system for disposal of stocks which are not required by the member-cooperatives should be formulated to avoid the recurrence of sales of such stocks to private traders without any approved procedures. With regard to sale of consumer goods to the private parties at lower rates End non-settlement of outstanding claimg with some parties, the Committee of Internal Audit has suggested that explanations should be called for from the Branch Manager, concerned Branch officers as well as the officers responsible for maintenance of accounting. records for taking further appropriate action. The report is being examined by the NCCF to initiate disciplinary action.

Ad-hoc allotment of Government accommodation

SHRI **SURENDRA** SINGH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of cases in which restriction of locality was made at official level in first out-of-turn allot ment and ad hoc allotment of Govemmnet accommodation **Jduring** 1986;
- (b) what is the number of allottees out of these who belong to the Directorate of Estates and Ministry of Urban Development;
- (c) whether Government propose to eliminate the misuse of power of restriction of locality at the official level; and
- (d) what steps are being taken to streamline the procedure of allotment of accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 230.

(b) 35.

(c) and (d) Decision for restriction of allotment is taken with the ap proval of competent authority and there is no misuse of power of res triction of allotment and therefore, question of streamlining the proce dures does not arise.

Neradi Dam

2090. SHRI BASUDEV MOHAPA-TRA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Governmentare aware that joint agreementhas been signed between Orissaand Andhra Governmentsfor Pradesh the construction of Neradi Dam on which Bansadhara river wouldhave irrigation potentiality boththe for States;
- (b) if so, how much, land is likely to be irrigated in the States Orissa and Andhra Pradesh; and
- (c) whether the dam is likely to be completed in the scheduled time and what would ba the cost of this project?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) Yes, Sir.

(b) and (c) Details have not been finalised.

Cooperative Kailash Housing Society, Delhi

- 2091. SHRI M. KADHARSHA: Will the Minister of URBAN DEVELOPMENT be pleased to state;
- what are the detailsof forty (a) original members ofthe three Kai lash Cooperative HousingSociety, Delhi;